

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2146
ANSWERED ON 31.07.2026

BENEFICIARIES UNDER WOMEN AND CHILD DEVELOPMENT SCHEMES

2146. DR. ALOK KUMAR SUMAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether all eligible women and children have been covered under the flagship schemes of the Ministry, including nutrition and child development programmes, if so, the details thereof;
- (b) the details of the progress made in providing benefits under these schemes during the last three years, State-wise; and
- (c) the details of the timeline for achieving 100 per cent coverage of all eligible beneficiaries in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c) Various schemes implemented by the Ministry of Women & Child Development for safety, nutrition and holistic development of women and children all over the country have been reviewed and clubbed into three Umbrella Missions, viz. (1) Mission Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection, care and welfare of children in difficult circumstances. Details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): To address the challenges of malnutrition, Anganwadi services, Poshan Abhiyaan and Scheme for Adolescent girls (of 14-18 years in Aspirational Districts and North-Eastern region) have been subsumed under the umbrella Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0). It is a Centrally Sponsored mission, where the responsibility for implementation of various activities lies with the States and UTs. The Mission is being implemented in all States and UTs in the country. This Mission is a universal self-selecting umbrella scheme open to all eligible beneficiaries.

Under Mission Saksham Anganwadi and Poshan 2.0, a package of six services i.e Supplementary Nutrition (SNP), Pre-school Non-formal Education, Nutrition & Health Education, Immunization, Health Check-up, and Referral Services are provided to the eligible beneficiaries through Anganwadi Centres across the country. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through National Health Mission (NHM) & Public Health Infrastructure. These services are provided to the eligible registered beneficiaries i.e children up to the age of 6 years, Pregnant Women and Lactating Mothers across the country and Adolescent Girls in the age group of 14 to 18 years in Aspirational Districts of States and all districts of North Eastern Region through the platform of Anganwadi Centre. Poshan tracker data on number of beneficiaries and other information related to anganwadi services are available at the following link: <https://www.poshantracker.in/statistics>.

(ii) Mission Shakti: The ‘Mission Shakti’ aims at strengthening interventions for women safety, security and empowerment. It seeks to focus on proposing strategies for improving convergence across Ministries/ Departments and at different levels of governance. Mission Shakti comprises of two sub-schemes ‘Sambal’ and ‘Samarthya’ for safety and security of women and empowerment of women respectively.

The “Sambal” sub-scheme is for safety and security of women. It has the components of One Stop Centres (OSCs), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat.

- **One Stop Centres (OSCs)-** One Stop Centre (OSC) provides integrated and immediate support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces all across the country. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women.
- **Women Helpline (WHL)-** Women Helpline (WHL-181) provides 24-hour toll-free telecommunication services to support women in both emergency and non-emergency situations. It offers assistance to women affected by violence and provides information about government schemes and services all across the country.
- **Beti Bachao Beti Padhao (BBBP)-** Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 to help address Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. Beti Bachao Beti Padhao (BBBP) scheme has transformed from policy initiative into national movement by mobilizing various stakeholders, including government agencies, media civil society and general public.
- **Nari Adalat-** Nari Adalat scheme provides a platform for alternative grievance redressal for women at the gram panchayat level. The Adalats are mandated to help women in distress at the panchayat level in resolving smaller issues relating to domestic violence, and other gender-based violence by negotiation, mediation, and reconciliation with mutual consent for accessible justice.

The “Samarthya” sub scheme is for empowerment of women. It has the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Shakti Sadan, Sakhi Niwas, Palna and SANKALP: Hub for Empowerment of Women (HEW).

- **Pradhan Mantri Matru Vandana Yojana (PMMVY)-** Pradhan Mantri Matru Vandana Yojana (PMMVY) is being implemented w.e.f. 01.01.2017 across 35 States and UTs in the country (excluding Telangana, which is under process of onboarding on the PMMVY portal). PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/ Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.
- **Shakti Sadan-** Under the overarching ‘Mission Shakti’, erstwhile schemes of ‘Swadhar Greh’ for women in difficult circumstances and ‘Ujjawala Home’ for Prevention of Trafficking, have been merged w. e. f. 01.04.2022 and known as ‘Shakti Sadan Scheme’, which is an Integrated Relief and Rehabilitation Home-for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.
- **Sakhi Niwas-** The Sakhi Niwas Scheme (Working Women Hostel) is a demand driven centrally sponsored scheme, under which funds are released directly to the States/UTs for implementation of the scheme and aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and even rural areas where employment opportunity for women exist.
- **Palna-** Palna Scheme is implemented with the aim of expanding the outreach of crèches to ensure that women everywhere have the opportunity to work and do not drop out from workforce because of care responsibilities. Palna aims to provide day-care crèche facilities to the children (06 months – 06 years).
- **SANKALP: Hub for Empowerment of Women (HEW) -** The SANKALP: HEW (Hub for Empowerment of Women) which functions as a Project Monitoring Unit (PMU) for all components of Mission Shakti. It serves as a single window system to bridge the information and knowledge gap regarding schemes and facilities available for women as well as guide them to avail the benefits and entitlements.

Under the aforesaid schemes of Mission Shakti, PMMVY is a flagship scheme under which benefits amounting to **Rs. 21,118 crores** have been extended to approximately **4.54 crore** women across the country since inception of the scheme (01.01.2017) till 20.07.2026. State/UT-wise details of the beneficiaries paid under PMMVY during the last three financial years are annexed at **Annexure-I**.

The eligibility criteria for determining socially and economically disadvantaged sections of society for availing benefits under the PMMVY Scheme is as below:

- i. Women belonging to scheduled castes and Scheduled Tribes.
- ii. Women who are partially (40%) or fully disabled (Divyangjan)
- iii. Women holder of BPL ration Card
- iv. Women Beneficiaries under Pradhan Mantri Jan Aarogya Yojana (PMJAY) under Ayushman Bharat
- v. Women holding E-shram card
- vi. Women farmers who are beneficiaries under Kishan Samman Nidhi
- vii. Women holding MGNREGA Job Card
- viii. Women whose net family income is less than Rs. 8 Lakh per annum
- ix. Pregnant and Lactating AWWs/ AWHs/ASHAs
- x. Women holding ration card under the National Food Security Act, 2013 (NFSA)
- xi. Any other category as may be prescribed by the Central Government

Further, all pregnant women and lactating mothers, aged between the group of 18 years and 7 month – 55 years, in regular employment with the central Government or State Government or public Sector Undertaking or those who are in receipt of similar benefits under any law for the time being in force shall not be entitled to benefits under PMMVY. All the eligible beneficiaries may get themselves registered under the PMMVY Scheme by visiting their nearest Anganwadi Centre/Health Facility.

(iii) Mission Vatsalya: The Ministry of Women and Child Development is the nodal Ministry for the administration of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) which is the primary legislation for ensuring safety, security, dignity and well-being of children and is implemented by all the States and Union Territories. The Act creates statutory structures at the State and District levels which include State Child Protection Society, Child Welfare Committees, Juvenile Justice Boards (JJBs), District Child Protection Units. It also provides for establishment of Child Care Institutions (CCIs).

This Ministry is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya' in all States and Union Territories on predefined cost sharing basis between the Central and the State Governments to deliver various services for children in difficult circumstances. The scheme

provides institutional care and non-institutional care. Child Care Institutions (CCIs) established under the Mission Vatsalya scheme provide, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under Non-Institutional Care Service, support is provided through Sponsorship, Foster Care and After Care.

The scheme also provides for emergency outreach services (24x7x365) for children in difficult circumstances through Child Helpline (1098) which is integrated with Emergency Response Support System-112 (ERSS-112) Helpline of Ministry of Home Affairs and Women Helpline (181).

The State/UT-wise details of beneficiaries under Mission Vatsalya during the last three financial years are annexed at **Annexure-II**.

Annexure-I**ANNEXURE REFERRED TO IN PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO.2146 FOR 31.07.2026 BY DR. ALOK KUMAR SUMAN REGARDING ‘BENEFICIARIES UNDER WOMEN AND CHILD DEVELOPMENT SCHEMES’****State/UT-wise details of the beneficiaries paid under PMMVY during the last three financial years**

S. No	State	2023-24	2024-25	2025-26
1	ANDAMAN AND NICOBAR ISLANDS	856	1,404	2,053
2	ANDHRA PRADESH	1,50,288	3,19,909	1,91,681
3	ARUNACHAL PRADESH	1,399	4,906	6,033
4	ASSAM	1,60,353	2,83,378	2,34,773
5	BIHAR	1,30,880	8,02,894	3,63,606
6	CHANDIGARH	3,038	4,307	4,855
7	CHHATTISGARH	83,540	4,11,354	3,29,011
8	DELHI	42,130	1,11,333	89,096
9	GOA	1,501	8,743	5,381
10	GUJARAT	1,63,492	4,89,543	3,33,927
11	HARYANA	12,624	1,50,086	2,29,887
12	HIMACHAL PRADESH	9,839	58,012	93,438
13	JAMMU AND KASHMIR	13,012	1,41,120	1,80,082
14	JHARKHAND	64,824	2,59,665	2,69,794
15	KARNATAKA	1,64,345	7,30,921	6,97,073
16	KERALA	77,498	2,45,141	2,00,702
17	LADAKH	1,400	2,511	2,620
18	LAKSHADWEEP	531	994	1,061
19	MADHYA PRADESH	4,18,306	13,00,068	8,75,478
20	MAHARASHTRA	93,891	5,39,959	10,28,986
21	MANIPUR	7,739	19,813	12,431
22	MEGHALAYA	3,818	16,691	10,708

23	MIZORAM	2,423	3,772	12,650
24	NAGALAND	2,785	9,274	9,268
25	ODISHA	-	-	1,41,113
26	PUDUCHERRY	243	12,918	6,807
27	PUNJAB	83,304	2,04,552	1,05,174
28	RAJASTHAN	1,86,182	9,16,684	6,17,061
29	SIKKIM	898	3,069	4,904
30	TAMIL NADU	2,86,823	5,50,556	5,03,289
31	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2,848	8,610	5,672
32	TRIPURA	7,690	42,422	39,441
33	UTTAR PRADESH	2,77,011	3,08,121	4,49,899
34	UTTARAKHAND	48,451	1,17,636	71,564
35	WEST BENGAL	-	-	-

Note: Due to ongoing process at States and UTs level in implementation of APIs related to PMMVY onboarding on SNA-SPARSH system, the beneficiary payment data (for FY 2025-26) is only an estimate based on data from PFMS portal.

Annexure-II

ANNEXURE REFERRED TO IN PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO.2146 FOR 31.07.2026 BY DR. ALOK KUMAR SUMAN REGARDING ‘BENEFICIARIES UNDER WOMEN AND CHILD DEVELOPMENT SCHEMES’

State/UT-wise details of beneficiaries under Mission Vatsalya during the last three financial years

S.No	States & UTs	Beneficiaries under Institutional Care			Beneficiaries under Non-Institutional Care		
		FY 2023-24	FY 2024-25	FY 2025-26	FY 2023-24	FY 2024-25	FY 2025-26
1	Andhra Pradesh	1546	2152	2284	10000	14187	14187
2	Arunachal Pradesh	206	420	222	1719	1318	1318
3	Assam	1241	1615	2036	1919	2400	2400
4	Bihar	2227	2958	3228	4001	6001	6001
5	Chhattisgarh	1843	1876	1714	1137	1550	1550
6	Goa	461	519	405	62	93	93
7	Gujarat	3195	2393	2987	450	472	466
8	Haryana	963	946	960	643	880	880
9	Himachal Pradesh	926	1390	1312	1352	2028	2028
10	Jammu and Kashmir	1104	1385	1870	4024	5092	5092
11	Jharkhand	1238	1995	1765	4629	6793	6793
12	Karnataka	3110	4587	2853	12449	18673	18673
13	Kerala	776	1345	1370	1455	2182	2182
14	Madhya Pradesh	2597	2303	2392	13715	20572	20572
15	Maharashtra	3495	3667	4185	21680	32520	32520
16	Manipur	2295	2296	2555	1288	1932	1932
17	Meghalaya	1031	990	993	1083	1285	1285
18	Mizoram	1172	1348	1742	1516	2011	2011

19	Nagaland	562	621	663	779	789	789
20	Odisha	4431	4627	7311	3697	5545	5545
21	Punjab	533	506	543	4150	2483	2483
22	Rajasthan	2733	3958	4629	933	475	359
23	Sikkim	468	660	725	460	427	427
24	Tamil Nadu	10118	12438	11217	5411	8116	8116
25	Telangana	2243	2485	2465	4858	7287	7287
26	Tripura	948	1085	1235	1373	2059	2059
27	Uttar Pradesh	3226	5420	5125	10000	15000	15000
28	Uttarakhand	589	868	909	1817	1631	1631
29	West Bengal	4744	7615	7725	2750	4125	4125
30	Andaman & Nicobar	274	263	264	1	0	25
31	Chandigarh	222	344	370	309	350	350
32	Dadra & Nagar Haveli and Daman & Diu	36	64	58	984	929	815
33	Ladakh	84	77	96	411	482	482
34	Lakshadweep	0	0	0	0	0	20
35	National Capital Territory of Delhi	1216	1012	1630	635	952	846
36	Puducherry	739	654	673	171	256	256
	Total	62592	76882	80511	121861	170895	170598
